Rebate on Telephone Bills

153. Shri Daji: Shri S. M. Baneriee:

Will the Minister of Communications be pleased to state:

- (d) whether a scheme to give rebate to those telephone subscribers who pay their bills in time has been introduced:
- (b) if so, the main features thereof: and
 - (c) the date of its implementation?

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) No.

(b) and (c). Do not arise.

Repatriation of Indian Engineers. Scientists and Doctors from Abroad

- 154. Shri S. M. Banerjee: Will the Minister of Education be pleased to state:
- (a) whether it is a fact that highly trained Engineers, Scientists and Doctors are staying abroad for want of jobs in India;
- (b) if so, whether any census has been taken of those who are abroad and are willing to come back to India; and
- (c) the steps taken by Government to ask these persons to come to India and work for the country?
- The Minister of Education (Shri M. C. Chagla): (a) It is true that some qualified Engineers, Scientists and Doctors are staying abroad for want of offers of appointments satisfying their expectations.
- (b) No. Sir. However, the Council of Scientific and Industrial Research maintains a National Register which about 13,000 Scientists Technologists, Medical Personnel etc. have registered themselves voluntarily and have expressed their willingness to return to India in course of time.

- (c) The steps taken to assist Indian scientists, technologists etc. abroad to find employment in India are follows:
 - 1. Classified lists of Indian Scientists and technologists. Engineers, Medical Personnel and Business Management sonnel who are receiving training or are working abroad, are compiled in the . Council of Scientific and Industrial Research and circulated to over 1000 employing agencies in both public and private sectors.
 - 2. The Council of Scientific and Industrial Research publishes in its monthly "TECHNICAL MANPOWER BULLETIN" particulars of persons return and are available for employment. About copies of the bulletin are distributed free to interested organisations to utilisation of such persons.
 - 3. The Council of Scientific and Industrial Research mends suitable names in response to requirements notified to it by employers and recruiting bodies.
 - 4. The C.S.I.R: also scrutinises. advertisements appearing in important newspapers makes recommendations of registrants with appropriate qualifications for consideration against these advertisements. The Council of Scientific and Industrial Research, the Union Public Service Commission and the Public Service Commissions of the States of Andhra Pradesh, Madras, Mysore, Orissa and West Bengal have agreed to consider the persons recommended by the National Register as 'personal contract' candidates. Public Sector Undertakings such as the Fertilizer Corporation of India,